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(c) Action is on to appropriately amend the Memorandum of Association and Rules and Regulations of the Lalit Kala Academy and hand over the management of the Academy back to the duly constituted governing bodies early next year. The intention is> to have a proper balance between autonomy and accountability.

Reservation for OBCs in Academic Institutions

1509. SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are considering to provide reservation for OBCs for admission in educational and professional institutions; and
- (b) if so. the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) The matter is under consideration.

Closure of Taj For Preservation

1510. DR. ALLADI P. RAJKUMAR: SHRI C. RAMACHANDRAIAH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Taj Mahal is likely to be closed down soon for its preservation;
- (b) whether the Archaeological Survey of India has recommended immediate ban on tourists entering the Taj Mahal; and
- (c) if so, by when the decision is proposed to be implemented?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

- (b) No, Sir.
- (c) Question does not arise.

Amendments/Changes in the Transfer Guidelines

- 1511. SHRI PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the details of amendments/changes made in the July '98 meeting of the Board of Governors of Kendriya Vidyalayas in the quidclines for transfer of teachers and principals as also in admissions; and
- (b) what necessitated each of these amendments?

MINISTER THE OF **HUMAN** RESOURCE DEVELOPMENT MURLI MANOHAR JOSHI): (a) and (b) Pre-amended Transfer Guidelines together with details of amendments/ changes made therein the meeting of the Board of Governors held on 21.7.1998 alongwith their justification are as per Annexure—[See Appendix Annexure No. 411. Similar details with regard to Admissions are as per annexural. [See Appendix 185, Annexure No. 41.]

Brain Drain

1512. PROF. VIJAY KUMAR MALHOTRA: KUMARI NIRMALA DESHPANDE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a large number of talented students go to USA and other advanced countries for higher and specialised studies, take up lucrative jobs abroad after completing studies and .ettle over there, causing serious brain drain with preferred destination;
- (b) if so, the details regarding outflow and inflow of young professionals, including doctors, engineers and computer engineers during the last ten years, indicating the recent trends and the number of those who settled there permanently; and

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(c) whether Government have taken/ proposed any measures for reversal of the trend to check the brain drain effectively, by providing best possible work environment and better remuneration to the young talented and highly experienced scientists on return; if so, the details thereof?

MINISTER THE OF HUMAN RESOURCE DEVELOPMENT (DR MURLI MANOHAR JOSHI): (a) to (c) Some Indian Scientists, Engineers and Doctors do go to other countries for jobs and higher studies. However, no specific record about-the numbers is maintained in this regard. In the present situation of global inter-dependence, inter-action of institutions in one country with institutions and academies in another country is inevitable. Several steps have been taken from time to time by the Government to minimise the outflow as also to attract Scientists and Technologists settled abroad to return to India. Some of these are:

- Scientific of new creation Department/Organisations;
- setting up of more centres of excellence/advanced studies Universities and academic institutions:
- creation of groups of core professionals with necessary modern facilities required for pursuing research in new and frontier areas of science;
- S&T based training from Entrepreneurship Development Board (Department of Science & Technology);
- manpower development training/ retraining programmes through associateships/fellowships/courses;
- provisions for temporary placement of Scientists and Technocrats under the scheme of Scientist is' pool;
- invitation to distinguished men and women of Indian origin settled abroad for short term technical

assignments to assist in frontier and emerging areas of S&T.

Mid-Day Meal Scheme

- 1513. SHRI ANIL SHARMA: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:
- (a) whether the Government of India in Mid-August, 1995 announced Mid-day Meal Scheme and introduced it in various States, including Himachal Pradesh;
- (b) if so, whether the Food Corporation of India was asked to release wheat and rice every month to various States; and
- (c) if so, the quantum of wheat and rice released during 1995-96, 1996-97 and 1997-98 to Himachal Pradesh, District-

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes Sir.

- (b) Yes Sir.
- (c) A Statement indicating the rice authorised for release by FCI is enclosed.

Statement Mid Day Meal Scheme

(In Quintals)

S.	District	Quantity of Rice Authorised for		
No	Name	Release to	Himachal	Pradesh
		1995-96	1996-97	1997-98
1.	Bilaspur	9270.0	12360.0	12360.0
2.	Chamba	7964.9	16782.6	16782.6
3.	Hamirpur			11962.2
4.	Kangra		_	11962.2
5.	Kinnaur	2814.3	2962.5	2962.5
6.	Kullu		11242.2	13407.9
7.	Lahul & Spiti	966.4	1017.3	1017.3
8.	Mandi	_	6843.3	30321.6
9.	Shimla		4629.0	19608.6
10.	Sirmaur		9786.3	15670.8
11.	Solan	4962.8	11513.4	15546.3
12.	Una	10524.0	14031.9	14031.9
	Total	36232.4	91168.5	197420.1